

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 30/ OF 1997.

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

12-7-2000

Mr. J. K. Kauslik, Counsel for the Applicant.

Mr. Somen Vyas, Adv. Brief holder for
Mr. S.S. Vyas, Counsel for the Respondents.

The learned counsel for the applicant submits that during the pendency of this OA, the applicant had opted another line in the same department and has been promoted in the line lately opted. In view of this, he does not wish to press the present application.

The OA is, therefore, dismissed as not pressed. The parties are left to bear their own costs.

The OA stands disposed of.

Accordingly.


Gopal Singh
Adm. Member


A. K. MISRA
Judl. Member

Part II and III destroyed
in my presence on 3.1.07
under the supervision of
section officer (1) as per
order dated 1.0.11.07


Section officer (Records)

Recd in 12/7/00
12/7/00

R/C
on 17/7/00
P.S.